NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CP/16/2016 NAME OF THE PETITIONER(S) : S. ALAGURAJAN

: 241/242

NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11 **UNDER SECTION**

Name (in Capital) S.No. Represented by Signature 7. S. Parthernah M Ramaliyam e granoials worse for took to Respondenti) K. RAMASANY & G.V. MOHAN KUMAR Course for 7th lesholet

ORDER

Counsel for petitioner absent and the Registry has received a message from the counsel for petitioner praying for granting of time. Counsel representing the respondents are present. Time extended at request for submitting arguments. Put up on 08.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)